

1	2	3	4
16.	Tamil Nadu including Pondcherry	20196	13479
17.	Uttar Pradesh	112568	24979
18.	West Bengal including Sikkim	38337	5954
19.	A & N Islands	534	128
20.	MTNL	191	191
	Total	604925	194848

### Flood in Delhi

2847. SHRI BALRAJ PASSI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether threat of flood in Delhi during August, 1995 was mainly increased due to excessive release of water by Haryana;

(b) whether there was excess water in Haryana even during summer but it was not released for Delhi;

(d) whether the officials of Uttar Pradesh Government also connived with unscrupulous persons to increase water-level in river Yamuna to increase the threat of floods in Delhi; and

(d) if so, the steps taken/proposed to be taken by the Union Government to avoid such manmade threats in future?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) There was no major flood in Yamuna at Delhi during August, 1995. There are no Storage structures in Haryana. Hence floods of the river Yamuna are not regulated in Haryana and pass down without any moderation.

(b) Yamuna waters are allocated amongst the beneficiary states of Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and National Capital Territory of Delhi as per the Memorandum of Understanding (MOU) signed on 12th May, 1994 by these States. Upper Yamuna River Board was constituted for implementation of the MOU on 11th March, 1995. The Board started functioning from 22nd April, 1995.

Haryana provided 200 cusec additional water to NCT of Delhi during the last summer as per directions of the Upper Yamuna River Board and Government of India.

(c) No, Sir.

(d) Does not arise.

[Translation]

### Cooperation to African countries

2848. SHRI SATYA DEO SINGH :  
SHRIMATI KRISHNENDRA  
KAUR (DEEPA) :  
SHRI RAMPAL SINGH :  
SHRI BRIJBHUSHAN SHARAN SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether India has offered its co-operation to African countries in the field of telecommunications;

(b) if so, the details thereof; and

(c) the response of the African countries in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir.

(b) India has offered its co-operation to various African countries in Telecom fields in areas like establishment and management of telecom links, installation of Telecom Network, Telecom Consultancy etc.

(c) Very good, Sir.

[English]

### Coal Mining

2849. DR. VASANT NIWRUTTI PAWAR : Will the Minister of COAL be pleased to state :

(a) whether Central Mine Planning and Design Institute has acquired any orders for consultancy in the field of coal mining during the past two years;

(b) if so, the details thereof and the foreign orders secured by the above Institute alongwith the value of such contracts; and

(c) the details thereof, country-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) to (c). Yes, Sir. Central Mine Planning and Design Institute Limited (CMPDIL) has secured 23 outside consultancy orders during two year period (Decemer, 1993 - December, 1995) including one from outside India. Total contract value of 22 local orders is Rs.10.80 million and the contract value of foreign order received from Tanzania for preparation of feasibility study report for Mchuchuma Colliery and Thermal Power Station in that country is US \$ 2.55 million.

### Funds for the Children of Minority Communities

2850. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of WELFARE be pleased to state :

(a) whether the Government have earmarked funds for implementation of the welfare schemes for the children belonging to minority communities;

(b) if so, the funds earmarked for 1995-96; and

(c) the amount allocated to Andhra Pradesh for the above period?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI ASLAM SHER KHAN):

(a) Yes, Sir. Ministry of HRD has been implementing three separate educational development programmes in the minority concentration districts for the welfare of minorities. They are Area Intensive programme, Modernisation of Madrasa Education and Community Polytechnics. These schemes are implemented by States/UTs concerned as a centrally sponsored scheme.

The National Foundation for Communal Harmony is providing assistance to the children who become destitutes in communal riots. Monthly amounts are paid to the concerned children @ Rs.425/- per month per child in class 'A' & 'B' cities and Rs. 375/- per month per child in other places till they attain the age of 18 years, in exceptional cases upto 21 years. This assistance would cover items like fees, text books, stationery, uniform, food, clothing, health care and recreation.

The Maulana Azad Education Foundation is a registered society engaged in the promotion of educational activities among the educationally backward sections of the society including minorities and backward classes. This society provides assistance for the setting up of residential schools especially for girls and other related activities.

(b) Maulana Azad Foundation implements its schemes through the interest accrued on the corpus fund of Rs.30.01 crores. During 95-96 a sum of Rs. 4.63 crores has been earmarked under the head 'Educational Activities'.

The provision for Area Intensive Programme under Human Resources Development Ministry is Rs.2.20 crores. Provision made for Modernisation of Madrasa Education is Rs. 0.40 crores and the provision for Community Polytechnics is Rs. 0.30 crores. National Foundation for Communal Harmony implements its programmes with the interest on the corpus fund of Rs. 10 crores.

(c) No state-wise allocation is made under the scheme.

#### Racket in Telephone Calls in Delhi

2851. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any case of international racket in telephone calls in Delhi has been noticed by the Government in the month of October, 1995;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government against the persons found involved in the matter including MTNL employees?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes Sir.

(b) A case of misuse of 2 telephones in Tagore Garden area to the extent of Rs. 80 lakhs was detected. Preliminary investigation revealed involvement of some private persons who had taken telephones in fake names in connivance with MTNL officials.

(c) Three private persons and 4 officials of MTNL alleged to be involved in the misuse were arrested and subsequently released on bail. The 4 officials of MTNL have been placed under suspension. Suitable disciplinary/penal action against the MTNL officials and outsiders involved in the misuse will be taken after the results of the investigation by the CBI are known.

#### Professional Training Institutions

2852. SHRI S.M. LALJAN BASHA : Will the Minister of WELFARE be pleased to state :

(a) the number of educational institutions set up to provide the professional training to the girls belonging to minority communities in the country, particularly in Andhra Pradesh;

(b) the number of girls benefited by these institutions; and

(c) the financial assistance provided by the Union Government to Andhra Pradesh for these institutions?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF WELFARE : (SHRI ASLAM SHER KHAN) : (a) The All India Council for Technical Education (AICTE) is an statutory body set up under Act 1987 for ensuring proper and coordinated development of Technical Education at Degree and Diploma levels in the country. The approval to start new institutions is accorded by the AICTE in accordance with the regulations provided under it.

No professional institute has been approved only for girls belonging to minority communities in the country.

(b) Does not arise.

(c) Does not arise.

[Translation]

#### Telephone Exchanges in Madhya Pradesh

2853. SHRIMATI SUMITRA MAHAJAN :  
SHRI PHOOL CHAND VERMA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the places in Madhya Pradesh, where electronic exchanges are functioning at present with capacity of each exchange;